

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4512
ANSWERED ON:11.08.2014
BAN ON OPINION POLLS
Joshi Shri Pralhad Venkatesh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to impose ban on opinion polls in the country;
- (b) if so, the details thereof along with the action taken by the Government in this regard;
- (c) whether it is likely to curb the freedom of expression of person in a democratic country; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (d) : The issue of electoral reforms in its entirety, which, inter alia, includes ban on opinion polls has been referred to the Law Commission of India for its recommendations. Presently there is no proposal with the government to ban opinion polls.